

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT.OFINDIA**

No.Admn./OST/NCDRC/202

Date:18.11.2021

**NOTICE**

**Subject: Tender for Outsourcing of Clerks, Multi-Tasking Staff (MTS), Housekeeping Supervisor, Housekeeping Staff & Security Guards-reg.**

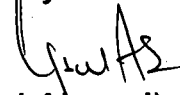
The Competent Authority of the National Consumer Disputes Redressal Commission is pleased to re-schedule the date and time of opening of Financial bid in respect of the Tender, as cited in the subject above, due to administrative exigency, as under:-

|                                                   |                                              |
|---------------------------------------------------|----------------------------------------------|
| <b>Date and Time for opening of Financial bid</b> | <b>14.12.2021 (Tuesday)<br/>at 1600 Hrs.</b> |
|---------------------------------------------------|----------------------------------------------|

The date and time earlier published for the purpose i.e. 22.11.2021 (Monday) at 14.30 PM, stand cancelled.

This issues with the approval of the Competent Authority, National Commission, for information of all concerned.

By Order



**(Iqbal Ahmed)  
Deputy Registrar**

**Copy to:**

The Section Officer (IT), NCDRC – with a request to upload this notice on the website of NCDRC.